File No. REG/Fortification/FSSAI-2020 Food Safety and Standards Authority of India

(A statutory Authority under the Ministry of Health and Family Welfare, Govt. of India)

FDA Bhawan, Kotla Road, New Delhi-110002

The

May, 2020

Subject: Direction under section 16(5) of Food Safety and Standards Act, 2006 regarding operationalization of the Food Safety and Standards (Food Products Standards and Food Additive) Amendment Regulations, 2020 relating to standards for fortified atta, fortified maida, iodized salt and Iron fortified iodized Salt.

The Food Safety and Standards (Fortification of Foods) Regulations, 2018 was notified on 02.08.2018 which prescribes the standards for Iodized salt, Iron fortified iodized Salt (Double Fortified Salt) when fortified with Iron and Iodine, Fortified Atta, Fortified Maida.

- However, the standards for Iodized salt, Iron fortified iodized Salt (Double Fortified 2. Salt) when fortified with Iron and Iodine, Fortified Atta, Fortified Maida are also prescribed in the Food safety and Standards (Food Products Standards and Food Additives) Regulations, 2011. To avoid duplication a proposal for omission of these standards from the Food safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 was draft notified vide No. 1/Additional Additives-III/Stds/Notification/FSSAI/2017 on 15.04.2019 and the same is under the process of final notification.
- Meanwhile, representation from stakeholders was received stating that due to 4. duplication of standards they are facing legal action by State Food Authorities as the two regulations mentioned above are in variance with each other in respect of the level of fortification specified.
- As the final notification of these regulations will take more time due to this pandemic COVID-19 situation and to avoid legal issues, it has been decided to operationalize the proposed notification prescribing the omission of clauses relating to standards for fortified atta, fortified maida, iodized salt and Iron fortified iodized Salt from the Food safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, as enclosed herewith, with immediate effect till the issuance of final notification in this regard.

This issues with the approval of the Competent Authority in exercise of the power 6. vested under Section 16(5) of Food safety and Standards Act, 2006.

> (Dr. Shobhit Jain) **Executive Director**

(Compliance Strategy)

To

1. All Food Safety Commissioners,

2. All Authorized Officers, FSSAI,

3. All Designated Officers, FSSAI.

Copy for information to:

- PPS to Chairperson, FSSAI
 PS to CEO, FSSAI
 All Directors, FSSAI

Notice for operationalisation of Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulations, 2020 w.r.t. omission of clauses relating to standards for fortified atta, fortified maida, iodized salt and Iron fortified iodized Salt.

- 1. The Food Safety and Standards Authority of India, hereby makes the following regulations operational with immediate effect.
- 2. In the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 (hereinafter referred to as said regulation),-
- (1) in regulation 2.4,-
 - (a) in sub-regulation 2.4.1, clause 2 relating to "Fortified atta" shall be omitted.
 - (b) in sub-regulation 2.4.2, clause 2 relating to "Fortified maida" shall be omitted.
- (2) in sub-regulation 2.9.30,-
 - (a) clause 2 relating to "IODISED SALT" shall be omitted.
 - (b) clause 3 relating to "IRON FORTIFIED COMMON SALT" shall be omitted.
 - ci) clause 5 relating to "Iron Fortified Iodized Salt (double fortified salt)" following standards and entries against thereof shall be omitted, namely:

"Iron Content (as Fe)

850-1100 parts per million

Iodine content:

a. Manufacturers level

Not less than 30 ppm

b. Distribution Channel

Not less than 15 ppm

including Retail level

(3) in regulation 2.10, sub-regulation 2.10.5 relating to "Beverage- ALCOHOLIC" shall be omitted.